

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR		
Specialized Training Programme for District & Additional Sessions Judges (Nominated as Visitor Judges <i>(through online and other modes of telecommunication)</i>)		
DATE: 06 May, 2023 (Online)		
SCHEDULE		
SESSIONS	TIME	TOPICS
	10.30 a.m. to 10.35 a.m	Inaugural session & overview of the Programme
I	10.35 a.m. to 11.15 a.m.	<p>Sensitization of Child Rights & Key issues related to Juvenile Justice Act</p> <ul style="list-style-type: none"> ● Type of children provided in JJ Act, 2015, ● General Principles of JJ Act, 2015, ● Brief Introduction to JJ Stakeholders, <p>By: Shri Padmesh Shah Additional Director, MPSJA</p>
II	11.15 a.m. to 12.00 noon	<p>Various institutions their <i>Modus operandi</i></p> <ul style="list-style-type: none"> ● Types of CCIs and their purpose (Children Home, Open Shelter Home, Specialized Adoption Agency, Observation Home, Special Home, Place of Safety and Fit Facility)., ● Functioning of Child Welfare Committees, ● De institutionalization services, ● Aftercare services, ● Programme linkages with Child Care Institutions. <p>By: Smt. Yagya Meda, Assistant Director , DWCD, Bhopal</p>
TEA BREAK (12.00 noon to 12.15 p.m.)		
III	12.15 p.m. to 01.30 p.m.	<ul style="list-style-type: none"> ● Indicators of standards of care (Registration, Functioning of CCI, Management Committee, Physical Infrastructure, Institutional Facility, Staff, Training of staff, Child Care Facilities, Prevention and Protection From Abuse, Daily Routine, Nutrition, Clothing, Bedding Hygiene, Health Case, Education, Recreation, Individual Case Record, Maintenance Record, Maintenance Record, Inspection). ● Formats of Inspection ● Important Forms of Juvenile Justice Rules, 2016 <p>By: Shri Samresh Singh, Registrar J-I & Secretary, JJC High Court of M.P., Jabalpur</p>
IV	Valedictory Session	

Note: The Time Table is subject to change as per exigencies

DIRECTOR